

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI**

ORDER

In continuation of Order No. 5849-5858/Pr.D&SJ (East)/KKD/Delhi dated 27.10.2020 this is to inform that as an interim measure, Sh. Ajay Gupta, ASJ-02 (NDPS), is hereby authorized under Section 10(3) of the Criminal Procedure Code 1973 to dispose of the bail applications pertaining to Police Station & Investigating Agencies : Geeta Colony, Pandav Nagar, Crime Branch & CAW Cell of East Police District, Kalyanpuri for 25.11.2020, 26.11.2020 and 27.11.2020 besides the work assigned to him vide order mentioned above as Sh. Kuldeep Narayan, ASJ-04 shall remain on 25.11.2020, 26.11.2020 and 27.11.2020. Ms Navita Kumari Bagha, ASJ (FTC-02) (1st Link) and Sh. Naresh Kumar Malhotra, ASJ - 06 (2nd Link) are under self isolation/quarantine since they have tested positive for Covid-19 contagion on 20.11.2020 and 23.11.2020 respectively.

DEEPAK JAGOTRA
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Location: karkardooma
Date: 2020.11.24
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((Deepak Jagotra)

Principal District & Sessions Judge,
East District, Karkardooma Courts,
Delhi.

7087-96

No. _____/Pr. D&SJ (East)/KKD/Delhi

Dated: 24/11/2020

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. The Officers concerned, Karkardooma Courts, Delhi.
4. The Chief Public Prosecutor/ Incharge, Karkardooma Courts, Delhi.
5. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
7. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
8. In-Charge, Lock-up, Karkardooma Courts, Delhi.
9. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
10. File Concerned.

DEEPAK JAGOTRA
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Principal District & Sessions Judge,
East District, Karkardooma Courts,
Delhi.